

Clerk-officer ratio in Nationalised Banks

***342. SHRI M. RAGHUMA REDDY :**
Will the Minister of FINANCE be pleased to state :

(a) the clerk-officer ratio in the nationalised banks as per the Reserve Bank of India norms;

(b) whether all the banks are following it; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF ECONOMIC
AFFAIRS IN THE MINISTRY OF
FINANCE (SHRI EDUARDO FALEIRO) :
(a) Reserve Bank of India has not prescribed any norms regarding clerk-officer ratio in nationalised banks.

(b) and (c). Do not arise.

Recommendations of Ojha Committee

***343. SHRI K. RAMAMURTHY :**
Will the Minister of FINANCE be pleased to state :

(a) whether any instructions, based on the recommendations of Ojha Committee which went into the problems relating to cotton growers, have been issued by the Reserve Bank of India to the nationalised banks for providing relief to the cotton grower ; and

(b) if so, the details thereof including their implementation by the commercial banks ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF ECONOMIC
AFFAIRS IN THE MINISTRY OF
FINANCE (SHRI EDUARDO FALEIRO) :
(a) Yes, Sir.

(b) Reserve Bank of India (RBI) has issued instructions to banks for providing relief to cotton growers in the Prnkasam and

Guntur Districts of Andhra Pradesh. Relief inter-alia include :—

(i) The Banks as a special case, should defer recovery of principal as well as interest from the affected farmers for a period of two years or till the next normal year whichever is earlier. This relief is to be extended on merits of each case.

(ii) Banks should not charge penal interest on dues postponed.

(iii) Banks should stop auctioning of gold ornaments pledged with them. Such action be taken only as a last resort and that too after obtaining clearance from higher levels.

(iv) Banks may extend consumption loan facilities upto Rs 500/- per family.

According to the reports available with RBI, banks have initiated action in accordance with the guidelines of RBI.

Cut in refinance support by NABARD

***344. SHRI S. B. SIDNAL :**
SHRI G. S. BASAVARAJU :

Will the Minister of FINANCE be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development (NABARD) have decided to cut its refinance support to the commercial banks;

(b) if so, the details of the decision and the reaction of the commercial banks;

(c) the reasons for this decision ; and

(d) the extent to which this has affected the rural development programmes ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF ECONOMIC
AFFAIRS IN THE MINISTRY OF
FINANCE (SHRI EDUARDO FALEIRO) :
(a) to (d). Effective from 1st July, 1988, National Bank for Agriculture and Rural Development (NABARD) has reduced the